(c) Does not arise

SHRI NAWAI KISHORI SHARMA I have only to thank the hon Minister instead of asking a question

MR SPEAKER I thank you for sitting down so early

रनगुवा नहर परियोजना (मध्य प्रदेश) के कार्य की प्रगति

*556 **श्री नाथूराम अहिरवार** क्या **सिचाई और विद्युत** मत्री यह बताने की कृपा करेगे कि

(क) क्या छतरपुर (मध्य प्रदश) म रनगुवा नहर परियोजना केन्द्रीय सरकार द्वारा स्वीकृत की जा चुका है और इसके लिए 2 90 करोड रुपए का धनराशि की मजूरी दे दी गई है और

(ख) यदि हा तो क्या इस परियाजना का कार्य आरम्भ कर दिया गया है और यदि नही, तो इसके क्या कारण है ?

सिचाई और विद्युत मत्रालय मे उप-मत्री (श्री बैजनाथ कुरील) (क) और (ख) मध्य प्रदेश सरकार न 156 लाख रुपए की अनुमानित लागत पर रनगुवा परियाजना का प्रस्ताव किया है। मध्य प्रदेश और उत्तर प्रदेश की राज्य सरकारो के बीच परियाजना के कुछ पहलुओ पर अभी भी विचार-विमर्श किया जा रहा है।

श्री नाथूराम अहिरवार . मै न चाहता हूँ कि इस केनाल योजना के लिए सरकार कितने दिन से विचार-विमर्श कर रही है ? अभी मध्य प्रदेश सरकार ने कुछ पैसा मजूर किया है, लेकिन उत्तर प्रदेश सरकार की ओर से कौन सी अडचन आ रही है जिसकी वजह से इस योजना को डिले किया जा रहा है ?

THE MINISTER OF IRRIGATION AND POWER (DR K L RAO) The dam was constructed some years ago by the Uttar Pradesh Government in Madhya Pradesh area The Madhya Pradesh Government has claimed now that they want to make use of some amount of water for irrigation Naturally this has led to a discussion between the two State Government They have not yet come to an agreements so far It is an old irrigation system We are trying to sort it out I am sure we will be able to find a way out I will be having a discussion on this matter

श्री नाथूराम अहिरवार . जब दोनो राज्य सरकारे एक दूसरे से सहमत नही है तब सिचाई मत्री स्वय बैठ कर इस मसले का क्यो जल्दी हल नही करते है। यह 67 मील लम्बी केनाल है। उत्तर प्रदेश सरकार ने इस बात का वादा किया था जब मध्य प्रदेश की जमीन ली गई थी, कि हम पानी देगे। जब बाध का कस्ट्रक्शन हो रहा है और हमारे यहा पानी की कमी है तो इस बात का ध्यान रखते हुए कि मध्य प्रदेश का ज्यादा नुकसान हुआ है, क्या मत्री महोदय पानी दिलवाने की कोशिश करगे और नहर को पूरी करायेगे ?

DR K L RAO That is what I submitted I will try to find a way out of this problem I am sure we will be able to do that

श्री फूल चन्द वर्मा मै मत्री महोदय से जानना चाहता हूँ कि इस योजना के सबध मे उत्तर प्रदेश और मध्य प्रदेश सरकारो के बीच म अन्तिम चर्चा कब हुई और उस चर्चा के दौरान कौन-कौन से मुद्दो पर बात-चीत की गई ?

DR K L RAO The Chief Engineers of the two States had a discussion with the Chairman of the Central water and power Commission to find a way out But they were not able to do so Then, the Uttar Pradesh Chief Engineer was to go there along with the Madhya Pradesh Chief Engineer to get some way out But that was also not done It is a small quantity in terms of water but it is very valuable because Madhya Pradesh has no irrigation I quite appreciate it I think, I will be able to find a way out, as I stated earlier, in one or two months time

श्री अरविन्द नेताम : मैं मन्त्री महोदय से जानना चाहता हूं कि इस योजना से मध्य प्रदेश और उत्तर प्रदेश की कितनी भूमि की सिंचाई होगी ?

DR K L RAO In Uttar Pradesh, it is already irrigating an appreciable amount of land In Madhya Pradesh I do not know the actual extent of land for irrigation, but, I think, it is about 20,000 acres in kharif and 17,000 acres in rabi

MR SPEAKER Shri N N Pandey

श्री फूलचन्द वर्मा मन्त्री महोदय गलत कह रहे हैं। अभी वहां सिंचाई शुरू नहीं हुई है। उनको इस बात की सही जानकारी नहीं है।

DR K L RAO There is no canal How can there be any irrigation ? As I said I am trying to sort out the canal alignment Where is the question of giving a wrong information ?

SHRI NARSINGH NARAIN PANDEY I want to know what are the impediments in the way which have not so far led to an agreement between the Chief Engineers of Uttar Pradesh and Madhya Pradesh, sitting together and finding a way out ?

DR K L RAO They have had a discussion and they have differed I can understand the problem The project had been done by the Uttar Pradesh Government and a good amount of land has been brought under irrigation The Madhya Pradesh Government is now claiming it saying, 'It is in our area Why don't you allow us to have some water and have irrigation ?' The Uttar Pradesh Government says, 'It is an old irrigation system Why are you interfering with it ?' This has got to be sorted out

श्री हुकम चन्द कछवाय : क्या यह सही है कि मध्य प्रदेश की अधिकांश भूमि इस में गई है और उसका वास्तविक लाभ उत्तर प्रदेश सरकार उठाना चाहती है और मध्य प्रदेश को उसका चौथाई लाभ भी देना नहीं चाहती है ? यदि यह सही है तो इस बात को ध्यान में रखते हुए कि मध्य प्रदेश का वह इलाका एक डाकू-ग्रस्त क्षेत्र है और उस इलाके को अधिक सिंचाई की सुविधायें प्राप्त होनी चाहिये, क्या आप इस बात की कोशिश करेंगे कि अधिक से अधिक लाभ मध्य प्रदेश को उससे मिले ?

DR K L RAO The entire dam-site is in Madhya Pradesh area The hon Member was saying that it was a dacoit-infested area and, therefore, irrigation must be extended That is not so much an important reason There is a more important reason and that is, being one of the largest States in India, Madhya Pradesh has got the least irrigation while it has got a high irrigation potential It is in the interest of the country that we should see that this State is supplied with irrigation to a larger extent than what we are doing now

श्री रामचन्द्र विकल जो योजना बनाई गई है उसमें जो खर्चा हुआ है, उस खर्चे में मध्य प्रदेश सरकार का कितना हिस्सा है और उत्तर प्रदेश सरकार का कितना हिस्सा है और क्या उसी हिसाब से आप बटवारा करने जा रहे हैं या नहीं ?

DR K L RAO It is not a joint reservoir The reservoir has been built by U P entirely Now the question is whether M P should be allowed to construct a canal from the reservoir If that is done, that will be done entirely at the cost of Madhya Pradesh The dispute is not about money The question is about allowance of water, how much water should be allowed to be used by Madhya Pradesh

Rural Electrification in Gujarat

*560 SHRI VEKARIA Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether the Rural Electrification Corporation has sanctioned any loan to rural electric supply cooperatives in Gujarat for 1971-72 and 1972-73, and